Declaration of Assets and Liabilities

Year....2024

I,RAUSHAN KUMAR	, Son ofBIRENDRA CHAUDHARY
aged30years, belonging	toBIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT
service and presently working	asLIBRARY ASSISTANT
give herein below the details of	of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and depen	dants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.		Self	Spouse Name(S) Khushboo Kumari	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name		
(i)	Cash	10,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM RS60402.61 PNB SONPUR RS24756.19 POST OFFICE APRX. RS500	6,000/-			
(iii)	Bonds, Debentures and Shares in companies	PPF RS 279,544 SHARES CURRENT VALUE RS 215000 MUTUAL FUND RS 78140	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNUAL PREMIUM RS 71728.36	NIL			
(v)	Motor Vehicles (details of make, etc.)	AVENGER STREET 160	NIL			
(vi)	Jewellery (give details of weight and value)	GOLD - 70 gm VALUE- 406350	GOLD-150gm, VALUE-870750			
(vii)	Other assets, such as values of claims / interests	LG AC 1.5 TON	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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08/02/2024

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					NIDAU
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		a see and s	NI	L	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 7.02.2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	Consults Conje. a liber
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- CPRPK8435F AY 2023-24 ACK NO.: 557734090200723
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

C. <u>Personal D</u>	etail								
GPF/CPF/PRAN No.	;-	1101	94057	927					
Gender	:-	М	(M/F)						
Date of Birth	:-	2 1	0	3	1	9	9	3	(DD/MM/YYYY)
Class/Group	;-	В	(A/B	/C)					
Cadre	:-	BII	HAR L	EGISL	ATIV	E A	SSEM	IBLY	SECRETARIAT
		(Full Name B.S.S Bi						Servi	ce,
Home District ,	-	SARAN							
I hereby de knowledge and be		that the a	bove	detail	s are	true	to th	ne bes	st of my
			Sig	gnature	R	au	ish	an.	lcymas.
			Na	me of	Empl	oyee:	R	AUSHA	AN KUMAR
Place:PATNA			De	signati	on:	LI	BRAR	Y ASSI	STANT
Date: 08 02 202	4 .		De	partme	nt:		LIBR	ARY	16.4

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.